

Mrs. ASHA VIJAYARAGHAVAN
RETD. JUDICIAL MEMBER, ITAT,
W/o Mr. R.VIJAYARAGHAVAN
D/o Mr.K.R.RAMAMANI - Mrs. HEMALATA RAMAMANI

DEEPLY MOURNED BY

R. Vijayaraghavan, Mridula, Vikram, and Family Members
Staff and Advocates - SAPR Advocates
Staff RMT SCHOOL

Last Rites on **3rd May 2026 (Sunday) at 9.00 AM**
New No:75A, Old No:105A, Dr. Radhakrishnan Salai, Mylapore, Chennai - 4.
Mobile : 98402 96186

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VISAKHA PRIME PROPERTIES CONSTRUCTIONS LTD
OPERATING IN REAL ESTATE INDUSTRY AT VISAKHAPATNAM, ANDHRA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN & CIN/ LLP No.	Visakha Prime Properties Constructions Ltd PAN: AAACV5634N CIN: U45200AP1996PLC021226
2. Address of the registered office	Flat No.17, Lakshmi Aprts, Kirlampudi Layout, Visakhapatnam, (A.P), Andhra Pradesh, India. 530003
3. URL of website	https://sites.google.com/view/visakhaprime/
4. Details of place where majority of fixed assets are located	Visakhapatnam, Andhra Pradesh
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirpvisakhaprime@gmail.com . Details are also updated in the company website: sites.google.com/view/visakhaprime
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirpvisakhaprime@gmail.com . Details are also updated in the company website: sites.google.com/view/visakhaprime
10. Last date for receipt of expression of interest	18 May 2026
11. Date of issue of provisional list of prospective resolution applicants	28 May 2026
12. Last date for submission of objections to provisional list	02 June 2026
13. Date of issue of final list of prospective resolution applicants	12 June 2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17 June 2026
15. Last date for submission of resolution plans	17 July 2026
16. Process email id to submit Expression of Interest	cirpvisakhaprime@gmail.com

Date: 02.05.2026
Place: Mumbai

Sd/-
Ganesh Venkata Siva Rama Krishna Remani
Resolution Professional
IBBI/IPA-001/IP-PO1396/2018-19/12176
302 Nahar Business Center Chandivall Mumbai 400072
For Visakha Prime Properties Constructions Ltd